

SHRI MAHESH KANODIA:

<i>Months</i>	<i>No. of persons arrested</i>
August, 1993	1879
September, 1993	1457
October, 1993	1813
November, 1993	1336
December, 1993	1514
January, 1994	1223
February, 1994	1229
March, 1994	1844
April, 1994	1582
May, 1994	1820
June, 1994	1872

All the persons were arrested u/s 107/151 Cr. P.C. on apprehension of imminent breach of peace which could not have been prevented otherwise.

(b) The circumstances under which a person is arrested u/s 107/151 Cr. P.C. are verified by the concerned Sub-Divisional Asstt. Commissioners of Police. An aggrieved person can also file an appeal in the Court of Session Judge.

(c) Thirteen.

[Translation]

Modernisation of Irrigation Projects

700. SHRI KASHIRAM RANA:

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any proposal to modernise certain irrigation projects of Gujarat has been received by the Union Government;

(b) if so, the details thereof;

(c) the action taken by the Union Government thereon;

(d) whether the Union Government have provided any assistance for the purpose; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) (a) to (c). While Modernisation of Machhu I Irrigation Project has been found acceptable by the Advisory Committee in 8/93 for an estimated cost of Rs. 8.12 crores subject to environmental clearance by the Ministry of Environment & Forests to be obtained by the State Government, on 'Restoration of Mitti Irrigation Project' the State Government is required to comply with various techno-economic issues. In addition a proposal namely *Intergrated Irrigation Development Project* envisaging enhancement of irrigated agricultural production covering 5 major and 19 medium irrigation projects at an estimated cost of Rs. 235 crores was received from the Government of Gujarat in 10/92 for seeking foreign assistance. The State Government is required to comply with observations of the Central

Water Commission.

(d) and (e). The Planning Commission has approved an outlay of Rs. 98.83 Crores for Extension, Renovation and Moderanisation Projects in Gujarat.

Voluntary Organisations In Health Sector

701. SHRI LALIT ORAON : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the assistance given to voluntary organisations in each State under various Health and Family Welfare Projects during 1991-92 and 1992-93;

(b) whether the Government have verified the authenticity of 'Utilisation Certificate' submitted by these voluntary organisations;

(c) if so, the outcome thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) A Statement is enclosed.

(b) to (d). Yes, The "Utilisation Certificate" issued by a registered chartered accountant are duly examined in the Ministry and when found in order are accepted.